

The National Eligibility Cum Entrance Test (Neet)Exemption For The State of Tamil Nadu Bill, 2024-Introduced

SHRI B. MANICKAM TAGORE (VIRUDHUNAGAR): Sir, I rise to move for leave to introduce a Bill to exempt the State of Tamil Nadu from the National Eligibility cum Entrance Test (NEET) for admission to undergraduate medical courses and for matters connected therewith or incidental thereto.

माननीय अध्यक्ष : प्रश्न यह है :

कि तमिलनाडु राज्य को स्नातक चिकित्सा पाठ्यक्रमों में प्रवेश के लिए राष्ट्रीय पात्रता सह प्रवेश परीक्षा (एनईईटी) से छूट देने तथा उससे संबंधित या उसके आनुषंगिक विषयों का उपबंध करने वाले विधेयक को पुरःस्थापित करने की अनुमति प्रदान की जाए ।

प्रस्ताव स्वीकृत हुआ ।

SHRI B. MANICKAM TAGORE : Sir, I introduce the Bill.